



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.5098/IC(A)/2010

F. No.CIC/MA/A/2009/000875

Dated, the 1st February, 2010

Name of the Appellant: Dr. Dipraj Pandharinath Ilamkar

Name of the Public Authority: Khadi & Village Industries Commission

Facts: ⁱ

1. Both the parties were heard on 29/1/2010.
2. The appellant has grievances regarding sanction of loan and subsidy for his Rice Mill, under the REGP scheme of the respondent. In this context, he has asked for information, through as many as 30 queries. The PIO and the Appellate Authority have duly replied and furnished the information, on the basis of available records. There is, however, no denial of information to the appellant. In the course of hearing, the details of information asked for and the CPIO's response were discussed.

Decision:

3. An information seeker is expected to ask for information as per section 2(f) of the Act, which requires that the information should be available in any material form. A requester is not expected to ask for information in the form of various queries with a view to elicit views and opinion of the CPIO. The appellant is accordingly advised.
4. Since there is no denial of information, the appellant is advised to inspect the records and files so as to identify the relevant documents, which should be furnished to him, as per the provisions of the Act. The CPIO is directed to allow inspection of the records, on a date and time convenient to both the parties, within 15 working days from the date of issue of this decision.

ⁱ ***"If you don't ask, you don't get."*** - Mahatma Gandhi

5. The appeal is thus disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Dr. Dipraj Pandharinath Ilamkar, Behind Bank of India Lkhani, At. Post. Th. Lakhani, distt. Bhandara – 441 804.
2. Sh. A.D. Sangode, CPIO, Khadi & Village Industries Commission, Somalwar Bhawan, 2nd floor, Mount Road Extn., Sadar, Nagpur – 440 001.
3. Sh. L.G. Israni, Appellate Authority, Khadi & Village Industries Commission, 3, Irla Road, Vile Parle (W), Mumbai – 400 056.

ⁱⁱ “*All men by nature desire to know.*” - Aristotle